

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP No. 270/2016

IN

OA No. 3598/2014

This the 23rd day of August, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)**

**Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Ashok Kumar (Aged about 49 years)  
SI (Min)  
S/o late Sh. S.K.S. Rana  
R/o B-161, Bharat Bihar  
Near Som Bazar Chowk Karola,  
New Delhi-110078
2. Rewati Prasad, (Aged about 48 years)  
SI (Min)  
S/o Sh. Mukundi Lal  
R/o Vill Brij Ngala,  
PO Tappal,  
Distt. Aligarh (UP)
3. Kamlesh Kumar (Aged about 39 years)  
ASI (Min)  
S/o late Sh. M. Lal  
R/o C4G/25 B, Janak Puri, New Delhi. .... Applicants

(By Advocate: Mr. M.K. Bhardwaj)

**Versus**

1. Sh. Rajiv Mehrishi  
Secretary  
Ministry of Home Affairs,  
North Block, New Delhi.
2. Sh. M. Pran Konchady  
Principal Chief Controller of Accounts  
Ministry of Home Affairs  
Room No. 127-D, North Block  
New Delhi -110001
3. Sh. N.K. Sharma  
Director (Account)  
Pay and Accounts Division,  
Directorate General,  
Boarder Security Force,  
Pushpa Bhawan, New Delhi.
4. Sh. K.K. Sharma  
Director General

Border Security Force,  
Block No. 10, CGO Complex,  
Lodhi Road, New Delhi-110003

... Respondents

(By Advocate: Mr. Ashish Nischal)

**Order (oral)**

**Per Sudhir Kumar, Member (A)**

Learned counsel for the petitioners has produced a copy of an order dated 19.08.2016 of the Hon'ble High Court in Writ Petition (C) 7066/2016 **Rewati Prasad & Anr. vs. UOI & Ors.** and the Writ Petition (C) 7068/2016 **Deepak Kumar & Ors. vs. UOI & Ors.** He submits that In view of the order of the Hon'ble High Court, he may be permitted to withdraw the present CP, and the C.P. is, therefore, dismissed as withdrawn, and the notices issued to the respondents are discharged.

2. MA 1706/2016 is also disposed of accordingly.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

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